

1	2	3	4	5	6
30.	Tomato	19.697	1.75	3.03	12.44
31.	Tapioca	4.096	0.61	1.36	4.58

*Source: Jha, SN, Vishwakarma, RK, Ahmad T, Rai A and Dixit A K (2015), Report on Assessment of Quantitative Harvest and Post-Harvest Losses of Major Crops and Commodities in India. ICAR-All India Coordinated Research Project on Post-Harvest Technology, ICAR-CLPHET, P.O.-PAU, Ludhiana-141004

Non-payment of claims under PMFBY

2436. SHRI DEVENDER GOUD T.: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the premium paid by farmers to various companies under PMFBY, since implementation of the scheme, State-wise and Kharif and Rabi season-wise;

(b) the details of companies to which premium has been paid by farmers since implementation of PMFBY, State-wise, company-wise and Kharif and Rabi season-wise;

(c) whether it has come to the notice of the Ministry that some companies are not paying claims in time citing frivolous reasons;

(d) if so, whether the Ministry will ask IRDA to cancel the licence of such companies; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) State-wise/ Company-wise details of premium paid by farmers to the insurance companies during Kharif 2016 and Rabi 2016-17 seasons separately under Pradhan Mantri Fasal Bima Yojana (PMFBY) are given in Statement (*See* below).

(c) to (e) As far as claims are concerned, as on date, claims of ₹ 14433 crore have been approved and about ₹ 12949 crore have been paid to about 112 lakh farmers insured during 2016-17. However, this does not include claims that are outstanding with insurance companies due to exceptional reasons such as delay in receipt of State share of subsidy, discrepancy in yield data, unavailability of farmer account details etc. As most of the claims except some disputed claims have been settled by the insurance companies, there is no proposal under consideration to ask Insurance Regulatory and Development Authority (IRDA) to cancel the license of insurance companies.

Statement

Details of Premium paid by farmers to various insurance companies

(A) Details of State-wise Company-wise Farmer Premium Pradhan Mantri Fasal Bima Yojana

Kharif 2016

[illegible]

8.	Daman and Diu							
9.	Goa			0.93	0.00			5.80
10.	Gujarat	5905.58		16528.83	0.00			
11.	Haryana		5186.82	3127.63	4371.59			
12.	Himachal Pradesh	155.97		11.46	4.32	271.46		22.84
13.	Jammu and Kashmir							
14.	Jharkhand	3782.53						
15.	Karnataka							
16.	Kerala	311.88						
17.	Lakshadweep							
18.	Madhya Pradesh	21187.09		23.07	11186.84	9778.06	77.92	
19.	Maharashtra	21427.21			8624.09	8634.17		21119.96
20.	Manipur	73.88						
21.	Meghalaya					1.04		
22.	Mizoram							
23.	Nagaland							

1	2	3	4	5	6	7	8	9	10	11	12
24.	Odisha				4367.96	1988.80	3439.68			1519.64	2466.76
25.	Puducherry										
26.	Punjab										
27.	Rajasthan	8286.56									
28.	Sikkim										
29.	Tamil Nadu	85.65					257.43		211.09		
30.	Telangana	3760.64	2431.99							1731.55	1061.11
31.	Tripura									4.94	
32.	Uttar Pradesh	23444.34					2510.48				
33.	Uttarakhand	712.37		525.06		229.17					
34.	West Bengal	5693.97		5035.61	2521.67			17.81			
TOTAL		104715.65	18340.88	6460.52	6889.63	38804.95	24839.78	19357.18	211.09	31310.14	5672.61

(B) Details of State-wise Company-wise Farmer Premium Pradhan Mantri Fasal Bima Yojana

Rabi 2016-17

Sl. No.	State/UT	AIC	Bajaj- Allianz	Cholams	HDFC- ERGO	ICICI- Lombard	IFFCO TOKIO	National Insurance	New India	Oriental Insurance	Radianz Insurance
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	656.05	376.51			751.73					
2.	Andaman and Nicobar Islands					0.00					0.23
3.	Arunachal Pradesh					0.00					
4.	Assam					0.00		86.28			
5.	Bihar					0.00		5858.76			
6.	Chhattisgarh	396.47	498.66			0.00					
7.	Dadra and Nagar Haveli										
8.	Daman and Diu										
9.	Goa				0.01	0.00					
10.	Gujarat					0.00					

[illegible]

27. Rajasthan	7026.83		1972.63		0.00	2752.07				
28. Sikkim	0.74				0.00					
29. Tamil Nadu	21651.45				2744.39		4709.15			
30. Telangana		663.29	2552.06		0.00					
31. Tripura	23.58				0.00					
32. Uttar Pradesh	18657.28				1400.81					
33. Uttarakhand	489.47				0.00					
34. West Bengal					5923.57					
TOTAL	68288.54	10763.61	5290.36	7186.20	18767.52	5055.33	7850.92	4832.06	97.26	2300.00